

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.09.2021

**ORDER NO. 124 of 2021**


Hon'ble President is pleased to partially modify the roster order no. 119 of 2021 for **CESTAT, New Delhi** from **18.10.2021** to **22.10.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 18.10.2021 to 22.10.2021	Mr. Ajay Sharma, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar